

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 04.09.2020 (FRIDAY)**

**COURT – II**

**10:25 AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)**

**For Judgment**

| <b>S. No.</b> | <b>Case No.</b>                             | <b>Name of the parties</b>                                 | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b> |
|---------------|---|--|-------------------------------|--------------------------------|
| <b>1.</b>     | Comp. App. (AT)<br>(Ins) No. 542 of<br>2020 | Kuntal Construction Pvt. Ltd.<br>Vs.<br>Bharat Hotels Ltd. | B.P. Singh Dhakray            | Purnima<br>Maheshwari          |

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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**